

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2318**

**TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2023/ SRAVANA 18, 1945 (SAKA)**

**BORDER AREA DEVELOPMENT PROGRAMME**

**2318 # SHRI SURENDRA SINGH NAGAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of projects under Border Area Development Programme (BADP) in Uttar Pradesh;**

**(b) whether Government proposes to approve other carbon neutral habitat projects, such as in UT of Ladakh;**

**(c) if so, the details thereof;**

**(d) the State-wise list of model villages set-up under BADP; and**

**(e) the steps taken to promote rural tourism/border tourism under BADP?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NISITH PRAMANIK)**

**(a) to (e): Details of works/projects completed in Uttar Pradesh under Border Area Development Programme(BADP) from the year 2014-15 till date are as follows:**

<b>Roads</b>	<b>:</b>	<b>270 Kms(approx..)</b>
<b>Bridges/culverts</b>	<b>:</b>	<b>77 nos.</b>
<b>Residential quarters for Doctors, Paramedics &amp; other health officials</b>	<b>:</b>	<b>13 nos.</b>
<b>Additional rooms in health centres</b>	<b>:</b>	<b>11 nos.</b>
<b>Mobile dispensaries/ ambulances</b>	<b>:</b>	<b>4 nos.</b>
<b>Community centres</b>	<b>:</b>	<b>25 nos.</b>
<b>Anganwadi centres</b>	<b>:</b>	<b>33 nos.</b>
<b>Additional classrooms</b>	<b>:</b>	<b>11 nos.</b>
<b>Play fields</b>	<b>:</b>	<b>9 nos.</b>
<b>Drinking water supply projects</b>	<b>:</b>	<b>210 nos.</b>
<b>Tourism infrastructure</b>	<b>:</b>	<b>8 nos.</b>

Any project related to construction of carbon neutral habitats has not been approved under BADP. Further, State/UT wise details of projects sanctioned for development of model villages are as follows:

States/UT	No. of Projects
Arunachal Pradesh	18
Himachal Pradesh	2
Jammu & Kashmir	24
Manipur	6
Meghalaya	7
Nagaland	1
Rajasthan	3

From the financial year 2014-15 till date,135 projects related to development of tourism infrastructure have been approved under BADP.

State/UT wise details are as follows:

Sr.No.	State	No. of Work/ Projects
1	Arunachal Pradesh	19
2	Assam	1
3	Bihar	8
4	Gujarat	12
5	Himachal Pradesh	9
6	Jammu & Kashmir (UT)	6
7	Meghalaya	7
8	Mizoram	6
9	Nagaland	2
10	Punjab	1
11	Rajasthan	1
12	Sikkim	19
13	Tripura	16
14	Uttar Pradesh	9
15	West Bengal	19
	<b>Total</b>	<b>135</b>

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